

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH

**(through Hybrid Mode)
COURT-I**

Item No. 112

**IA(I.B.C)/275(CH)2021, IA No.967/2020,
IA(I.B.C)/1159(CH)2022, IA(I.B.C)/1154(CH)2024
In
CP(IB) No. 36/Chd/Chd/2017
(Admitted)**

IN THE MATTER OF:

Shivek Lab Ltd.

...Petitioner

Under Section: 10, IBC 2016, 54(1), 66(1), 60(5), Rule 11 of NCLT, 2016

Order delivered on 04.07.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)**

PRESENT:

For the Applicant/Liquidator in
IA No.275/2021 and Respondent
in IA No.1159/2022

: Mr. Viren Sharma, Advocate

For the respondents in
IA No.967/2020

: Mr. GS Sarin, PCS

For the PNB in IA No.1159/2024 :

Mr. Pulkit Goyal, Advocate

For the applicant in
IA No.1159/2022

: None

ORDER

IA(I.B.C)/1154(CH)2024

This application has been filed by learned counsel for liquidator-Mr. Viren Sharma, Advocate for placing on record Form-H in IA No.275/2021. The same is taken on record and IA(I.B.C)/1154(CH)2024 is ***disposed of*** and the same be tagged with the dissolution application i.e. IA No.275/2021 for consideration.

IA No.967/2020

It is pointed out by learned counsel for liquidator that proceedings in this application are stayed by the Hon'ble High Court and today the matter is listed before the Hon'ble High Court today, which is not taken up by this time. Let the matter be listed on 06.08.2024 for consideration and awaiting further orders of Hon'ble High Court.

IA(I.B.C)/1159(CH)2024

It is stated by Mr. Pulkit Goyal, Advocate for respondent No.2 that the Bank does not want to file separate reply and they adopt the reply filed by liquidator and the claim is time barred. Registry is directed to send e-notice to the applicant within one week and place on record the report of service, within one week. Let the matter be listed on 06.08.2024.

IA(I.B.C)/275(CH)2021

In pursuance of order dated 29.02.2024, affidavit has been filed by Learned counsel for liquidator vide Diary No.00147/3 dated 12.03.2024. The same is taken on record. Let the matter be listed on 06.08.2024.

**Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)**

**Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)**

Pooja